

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2449
ANSWERED ON:19.03.2002
MATCHING GRANTS FOR RURAL DEVELOPMENT SCHEMES
A.C. JOSE;KAILASH MEGHWAL

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the ratio of expenditure shared between the Centre and State Governments under Centrally sponsored rural development schemes, Scheme-wise;
- (b) the details of Central schemes in which matching grant is required by the State Governments, Scheme-wise;
- (c) whether the Government have received any requests from the State Governments to extend the matching grant;
- (d) if so, the details thereof, State-wise;
- (e) the reaction of the Government thereto; and
- (f) the details of the schemes which are directly run by the Union Government or being implemented by the NGOs/Agencies nominated by the Government?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAI AH NAIDU)

(a) & (b) The ratio of expenditure of funds to be shared between the Centre and State Governments under the major Centrally sponsored Rural Development Schemes, namely, the Swarnjayanti Gram Swarozgar Yojana (SGSY), the Jawahar Gram Samridhi Yojana (JGSY), the Indira Awaas Yojana (IAY), the Employment Assurance Scheme (EAS), the Drought Prone Areas Programme (DPAP) and the Desert Development Programme (DDP) is 75:25. For the Integrated Watershed Development Programme (IWDP), the ratio between the Centre and State is 11:1. The Pradhan Mantri Gram Sadak Yojana (PMGSY) is 100% Centrally funded. Under Total Sanitation Campaign (TSC) State share varies from 0% to 30%, depending on component of the Programme. Under the Accelerated Rural Water Supply Programme (ARWSP), the expenditure share between Centre and State is 50:50. Under Sub-Missions, the share of expenditure between Centre and State is 75:25. Under Sector Reform Projects, the Government of India contributes 90% of the capital cost and 10% of the capital cost is to be borne by the beneficiaries.

(c) to (e) The North Eastern States and Jammu & Kashmir have represented for reducing the State share by adopting 90:10 ratio. The Inter-Ministerial Committee on North Eastern Region has recommended the adoption of this funding pattern for the States in the North Eastern Region and similarly placed States.

(f) The Schemes of the Ministry are generally implemented by the District Rural Development Agencies and Panchayat Raj Institutions (PRIs)/Village Development Councils. Non-Governmental Organizations (NGOs)/Voluntary Agencies (VAs) are also involved in the implementation of Watershed Development Programmes, Rural Water Supply, Rural Sanitation, Rural Housing Schemes and SGSY.